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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**BENCH-II**

Appeal No.316/KB/2017

**Present: Hon'ble Member, Shri M.B. Gosavi (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 8<sup>th</sup> OCTOBER, 2018, 10:30 A.M**

Name of the Company		Swastik Projects Pvt Ltd-Vs-ROC, WB	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. D.N. SHARMA
2. MR. NILAY SENYUPTA
3. MRS. SWATI AGARWAL

} ADVS  
for the  
Petitioner.

Signature, Adv  
8/10/2018

108. 08-10-2018 - Appeal No. 316/KB/2017 - Swastik Projects Pvt. Ltd.  
Vs. ROC, WB

ORDER

The Ld. Counsel for the Appellant appeared.

Heard. Reserved for orders.



(Madan B Gosavi)  
Member(Judicial)